Website: www.nclat.nic.in



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2025

## **NOTICE**

Please take notice that the following matter listed in **the Court of Chairperson** on 28.05.2025 was notified vide notice dated: 26.05.2025.

It is hereby informed to all concerned that the following matter will now be **pronounced** on 28.05.2025 at 02:00 PM.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	I.A. No. 2510 of 2025 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar Somya Yadava Garima JainR1 Bishwajit Dubey Aishwarya Gupta-R2 Siddharth Srivastava Mohit Kishore

By order of Hon'ble Chairperson -Sd/-Registrar